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### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

### + <u>W.P.(C) 8681/2022 and CM No. 26180/2022</u>

M/S GOZING TECHNOLOGY PVT. LTD. ..... Petitioner Through: Mr Puneet Agrawal, Mr Yuvraj Singh and Mr Chetan Kumar Shukla, Advocates.

versus UNION OF INDIA & ORS. Through:

..... Respondents

Mr Avnish Singh, SPC with Mr Santosh Kumar Yadav, Mr Aditya Vikram Demblay, Mr Vishal Kumar Yadav and Ms Kanchan Kumari, Advocates for UOI.

Mr Peehu Singh Hooda, Advocate for R-2 & 3.

Mr Aditya Singla, Senior Standing Counsel for CBIC.

#### CORAM: HON'BLE MR. JUSTICE VIBHU BAKHRU HON'BLE MR. JUSTICE AMIT MAHAJAN <u>O R D E R</u> 29.08.2023

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1. Mr Singla, learned counsel appearing for the respondents states that the issue flagged by the petitioner was already placed before the Fitment Committee in its 48<sup>th</sup> Meeting but has since been deferred. He requests that the present petition be taken up after eight weeks as there is a possibility that the issue may be resolved.

2. At his request, list on 06.12.2023.

# VIBHU BAKHRU, J

# AMIT MAHAJAN, J

AUGUST 29, 2023 RK

This is a digitally signed order.

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